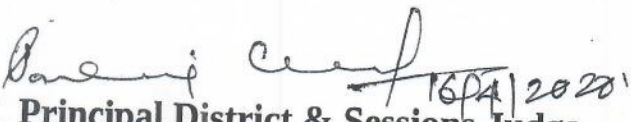


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
PALAMAU AT DALTONGANJ**

Order No. 55 Dated 16.04.2020

Pursuant to direction of the Hon'ble High Court of Jharkhand contained in letter No.JHC/CPC/68/2020 dated 15.04.2020 of the Hon'ble High Court., eSewa Kendra has to be opened in this judgeship to facilitate the litigants and lawyers. Sri Charjras Surana, an assistant working as D.S.A., is hereby deputed to run the said eSewa Kendra with immediate effect in addition to his own duty.

Inform all concerned:


I/C **Principal District & Sessions Judge,**
Palamau at Daltonganj

Memo No. 793-95 Dated 16.04.2020

Copy forwarded to the Registrar, Civil Courts Palamau/ the General Secretary, District Bar Association, Palamau and Sri Charjras Surana, D.S.A. (with copy of said letter) for information and needful.


Registrar
Civil Courts palamau